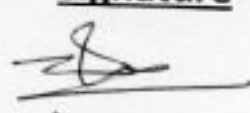
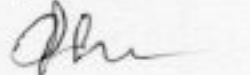


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2019

NAME OF THE COMPANY: Pradeep Kumar Tiwari & Anr. Vs. Dasak Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

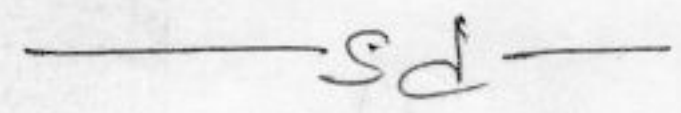
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ujjawal Satsangi	Adv	Adv	
2.	Shikhar Trivedi	"	"	

CP NO.154/ALD/2019, CA N.360/2019

Sh. Ujjawal Satsangi along with Sh. Shikhar Trivedi, Advocates for petitioner is present. However, none present for respondent.

Accordingly, put up on 17th January, 2020.

Dated: 18.12.2019



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)